

OPEN COURT
Central Administrative Tribunal, Allahabad Bench,
Allahabad

Original Application No.330/01285/2014

This the 14th day of September, 2018

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Amarjeet son of Sri Moti Lal r/o H.No. 89 Ghari Kala,
 District Allahabad and 31 others

Applicants

By Advocate: Sri Devendra Kumar Mishra

Versus

1. Union of India through Chairman Railway Board, Rail Bhawan, New Delhi-110001.
2. General Manager, North Central Railway, G.M. Office ,Subedarganj, Allahabad, Uttar Pradesh.
3. Divisional Railway Manager, North Central Railway, DRM Office, Nawab Yusuf Road, District- Allahabad, Uttar Pradesh.
4. Senior Divisional Commercial Manager, DRM Office, Nawab Yusuf Road, North Central Railway, Allahabad.
5. M/s Railway Sahakari Shram Sambida Samiti, Tundala District-Forozabad through its Secretary
6. Assistant Labour Commissioner, Lucknow/ Regional Labour Commissioner (control), Kendriya Bhawan, Floor No. 8, Hall No.2, Aliganj, Lucknow.

Respondents

By Advocate: Sri P.K. Pandey

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Heard learned counsel for parties.

2. Learned counsel for applicants has moved Misc. Application No. 330/01793/ 2018 for withdrawal of Original Application. Learned counsel for respondents has no objection. Accordingly, M.A. No. 330/01793/2018 is allowed. O.A. is dismissed as withdrawn. No order as to costs.

(JUSTICE BHARAT BHUSHAN)
MEMBER (J)

HLS/-

